

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

29. C.P. (IB) 534 (MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.08.2018**

NAME OF THE PARTIES: Anchal Technovations Pvt. Ltd.

v/s.

Reliance Communication Ltd.

SECTION U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

At request, list this matter on 31.08.2018.

SD/-
V. NALLASENAPATHY
Member (Technical)
/NP/

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)